

<i>Sl. No.</i>	<i>Name of the Ministry Department</i>	<i>Number</i>
	(b) Office of the Development Commissioner for Small Scale Industries	89
3.	Ministry of Welfare, Office of the Commissioner for SC/STs	9
4.	Ministry of Labour, Office of the Labour Welfare Organisation	3
5.	Ministry of Agriculture (Delhi Milk Scheme)	3
Total		126

*[Translation]***Bharat Wagon and Engineering
Company Ltd.**

1412. SHRI RAM TAHAL
CHOUHARY: Will the PRIME MINISTER
be pleased to state:

(a) whether the Government propose to
make the Bharat Wagon and Engineering
Company Limited, Patna a subsidiary hold-
ing Company of Bharat Bhari Udyog Nigam
Limited;

(b) if so, the reasons and details thereof;

(c) the time by which it is likely to be
done; and

(d) the manner in which the Heavy
Engineering Corporation, Ranchi, is likely to
be benefited as a result thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DEPARTMENT
OF INDUSTRIAL DEVELOPMENT AND
DEPARTMENT OF HEAVY INDUSTRY)
(SHRIMATI KRISHNA SAHI): (a) Bharat
Wagon and Engineering Company Limited
is already a subsidiary Company of Calcutta

based holding company viz. Bharat Bhari
Udyog Nigam Limited.

(b) to (d). In view of the reply to (a)
above these questions do not arise.

*[English]***Non-Payment of C.C.S, 1979 by
Garment Exporters**

1413. PROF. K.V. THOMAS: Will the
Minister of TEXTILES be pleased to state:

(a) whether the Special Leave Peti-
tions/Appeals filed by the Union Govern-
ment against Garments Exporters in re-
spect of non-payment of C.C.S 1979 has
been dismissed by the Supreme Court;

(b) whether the Government propose
to pay the dues to all the entitled exporters,
and if so, the criteria laid down for such
payments; and

(c) the time by which the payments are
likely to be made?

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI G.
VENKAT SWAMY): (a) Yes, Sir.